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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 6212-6257  
/Genl./Circulation/West/THC/2025

Dated, Delhi the 27/2/25

Sub.: Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 6923-6937/R.R (Sessions)/South/Saket/2024 Dated 21.02.2025 along with its enclosure i.e. Mark 'A' (Record of 131 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 12.02.2025 to 19.02.2025 for weeding out) Bearing Diary No. 2189 Dated 24.02.2025 received, on the subject cited above, from Mr. Lokesh Kumar Sharma, 1<sup>st</sup> Link Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 131 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 12.02.2025 to 19.02.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) and [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 131 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 12.02.2025 to 19.02.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, E-Sewa and Suvidha Kendra, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
5. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)  
District Judge (Commercial Court) - 05/  
Officer Incharge, General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

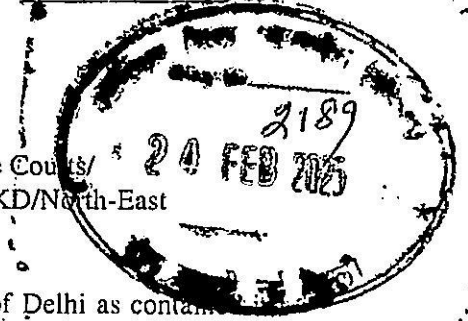
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 6923-6937 /R.R (Sessions)/South/Saket/2024

Dated: 21/02/2025

To,

The Ld. Principal District & Sessions Judges,  
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East  
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.



Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in  
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).  
Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of  
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 131 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year, 2013 in Record Room (Sessions), South District, identified during the period w.e.f. 12.02.2025 to 19.02.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

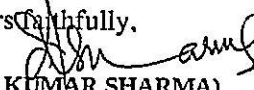
It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id of [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) and [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

  
(LOKESH KUMAR SHARMA)  
1<sup>st</sup> Link Officer-In-Charge, Record Rooms,  
South District, Saket Courts complex,  
New Delhi.

Encl. : Mark-'A'.

SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	R0278252013	CR NO.36/13	RAJU @RAVINDER VS STATE	05.10.2013	DISMISSED	1232/F//2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
2.	R0245662012	CR NO.55/12	UG HOTELS & RESORTS LTD. VS M/S.BUSINESS ASSOCIATED DELHI	09.10.2013	DISMISSED	1233/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
3.	R0325602012	CR NO.23/13	UG HOTELS & RESORTS LTD. VS M/S.BUSINESS ASSOCIATED DELHI	09.10.2013	DISMISSED	1234/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
4.	R0325452012	CR NO.24/13	UG HOTELS & RESORTS LTD. VS M/S.BUSINESS ASSOCIATED DELHI	09.10.2013	DISMISSED	1235/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
5.	R0325412012	CR NO.25/13	UG HOTELS & RESORTS LTD. VS M/S.BUSINESS ASSOCIATED DELHI	09.10.2013	DISMISSED	1236/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
6.	R0034762013	CR NO.06/13	STATE VS AJAY KUMAR SINGH & ORS	23.10.2013	SET A SIDE	1237/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
7.	R0161422013	CR NO.28/13	BARUN BHATTACHAJEE & ORS VS R.N.SHOME & ORS	26.10.2013	ALLOWED	1239/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
8.	R0236762012	CR NO.35/12	KUNAL WADHWA & ORS STATE & ORS	26.10.2013	DISMISSED	1240/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
9.	R0272742012	CR NO.44/12	JYOTIN CHOPRA VS STATE & ORS	26.10.2013	DISMISSED	1241/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
10.	R0300202013	CR.NO.37/13	NISHANT KAPOOR & ORS VS STATE	28.10.2013	PARTY ALLOWED	1242/F2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
11.	R0251302013	CR.NO 34/13	NEERU VERMA VS SPECIAL EXECUTIVE MAGISTRATE & ORS	30.10.2013	ALLOWED	1243/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
12.	R0072022013	CR NO.21/13	DR.VIRENDER PAL SINGH VS STATE & ORS	16.11.2013	ALLOWED	1246/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
13.	R0148072013	CR NO 29/13	AJAY AROA VS HARIKANT SHUKLA	23.11.2013	WITHDRAW	1247/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
14.	R00112132013	CR NO 26/13	M.RAMAKRISHNA VS LIFELONG MEDI'TECH LTD.	03.12.2013	DISMISSED	1249/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)
15.	R0125942013	CR NO.27/13	SMT. MEERA VS BRIHAM DEV & ORS	12.12.2013	DISMISSED	1251/F/2013	SH. RAJEEV BANSAL,ASJ-03, SOUTH(SAKET COURT)

16.	R0367242013	CR NO.01/13	SARVADAMAN SINGH OBERIO VS SH. CHAND BHATNAGAR & ORS	06.03.2013	WITHDRAW	1252/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
17.	R0301212012	CR NO 02/13	NAHAR SINGH VS STATE	12.04.2013	WITHDRAW	1297/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
18.	R0106172013	CR NO. 20/13	SUMIT MITTAL VS SANDEEP MOHAN	27.04.2013	DISPOSED OFF	1298/F/2013	SH. GULSHAN KUMAR, ASI-01, SOUTH(SAKET COURT)
19.	R0116032013	CR NO 21/13	MADHUR MITTAL VS SANDEEP MADAN	07.05.2013	DISPOSED	1299/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
20.	R0116022013	CR NO 22/13	SUMIT MITTAL VS STATE	14.05.2013	DISPOSED	1300/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
21.	R0307502012	CR NO. 11/12	SH.GULSHAN KUMAR VS ANTI CORRUPTION	18.05.2013	DISPOSED	1301/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
22.	R0014142012	CR NO.01/12	S & S TECHNOGRAFF VS KISHAN MUDRA	31.05.2013	DISPOSED	1302/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
23.	R0280912011	CR NO 29/11	DHEERAJ GARG VS STATE	11.07.2013	ALLOWED	1303/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
24.	R0216702010	CR NO 03/11	INDER KR. BHATNAGAR VS PREETI GUPTA	22.07.2013	WITHDRAW	1304/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
25.	R0230652010	CR NO 46/10	VIVEK BHATNAGAR VS PREETI GUPTA	22.07.2013	WITHDRAW	1305/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
26.	R01304332013	CR NO 26/13	BIBIN VS STATE	30.07.2013	DISPOSED	1306/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
27.	R0013042013	CR NO 25/13	PREM CHAND VS STATE	30.07.2013	DISPOSED	1307/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
28.	R0130432013	CR NO 13/13	SUNIL SHARMA VS STATE	07.08.2013	ALLOWED	1308/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
29.	R0210872013	CR NO 08/13	SURENDERA GUPTA VS VIGNESHWAR DEVELOPERS	26.08.2013	WITHDRAW	1309/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
30.	R0210862013	CR NO 28/13	GULSHAN KUMAR VS STATE	13.08.2013	DISPOSED	1310/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
31.	R0210852013	CR NO 07/13	ANANT RAJ INDU VS R L VERMA	16.11.2013	WITHDRAW	1311/F/2013	SH. RAJEEV BANSAL, ASI-03, SOUTH(SAKET COURT)
32.	R0049942013	CC NO.30/13	BSES RAJDHANI POWER LTD VS DHARMAVR & ETC	02.07.2013	WITHDRAW	1312/F/2013	SH. RAKESH TIWARI, ASI, SAKET COURT

33.	R0320782012	CC NO.362/12	BSES RAJDHANI POWER LTD. VS SURENDER PAL & ETC	02.07.2013	WITHDRAW	1313/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
34.	R0038512013	CC NO.09/13	BSES RAJDHANI POWER LTD. VS RANJIT SINGH & ETC	14.01.2013	WITHDRAW	1314/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
35.	R0370712009	CC NO 88/09	BSES RAJDHANI POWER LTD. VS SANJAY & ETC	03.07.2013	WITHDRAW	1315/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
36.	R0155662013	CC NO 138/13	BSES RAJDHANI POWER LTD. VS NARENDER & ETC	07.05.2013	WITHDRAW	1317/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
37.	R0020632012	CC NO 411/11	BSES RAJDHANI POWER LTD VS JALALUDDIN ANSARI & ETC.	21.12.2011	WITHDRAW	1319/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
38.	R0220752012	CC NO 267/12	BSES RAJDHANI POWER LTD VS AKHTAR & ETC.	09.07.2013	WITHDRAW	1320/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
39.	R0284132012	CC NO 311/12	BSES RAJDHANI POWER LTD VS DILSHAD ALI & ETC.	08.11.2012	WITHDRAW	1321/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
40.	R0182452012	CC NO 223/12	BSES RAJDHANI POWER LTD VS MAMTA DEVI & ETC.	17.07.2012	WITHDRAW	1322/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
41.	R0005382009	CC NO 524/08	BSES RAJDHANI POWER LTD VS KISHAN KUMAR & ETC.	16.09.2008	WITHDRAW	1323/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
42.	R0279242012	CC NO 307/12	BSES RAJDHANI POWER LTD VS DILSHAD & ETC.	06.11.2012	WITHDRAW	1324/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
43.	R0053282013	CC NO 34/13	BSES RAJDHANI POWER LTD JAGPAL SINGH & ETC.	30.01.2013	WITHDRAW	1325/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
44.	R0094202013	CC NO 82/13	BSES RAJDHANI POWER LTD VS SHAHIDA BEGUM & ETC.	20.03.2013	WITHDRAW	1326/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
45.	R0124362013	CC NO 106/13	BSES RAJDHANI POWER LTD VS SOIKIN ALI & ETC.	16.04.2013	WITHDRAW	1327/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
46.	R0109812013	CC NO 76/13	BSES RAJDHANI POWER LTD VS SAMSD & ETC.	19.03.2013	WITHDRAW	1328/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
47.	R0155272013	CC NO 153/13	BSES RAJDHANI POWER LTD VS INDRA & ETC.	27.05.2013	WITHDRAW	1329/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
48.	R0045112013	CC NO 19/13	BSES RAJDHANI POWER LTD VS AJAY & ETC.	16.01.2013	WITHDRAW	1331/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
49.	R0362762009	CC NO 97/06	BSES RAJDHANI POWER LTD VS FAIZI & ETC.	19.03.2019	AQUITTED	1332/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT

50.	R0053322013	CC NO 32/13	BSES RAJDHANI POWER LTD VS SUSHMA PASWAL & ETC.	30.01.2013	WITHDRAW	1333/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
51.	R0968942008	CC NO 39/08	BSES RAJDHANI POWER LTD VS RAMAN SHARMA & ETC.	22.01.2008	AQUITTED	1335/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
52.	R0178842011	CC NO 157/11	BSES RAJDHANI POWER LTD VS MOHD SABBIR & ETC.	04.05.2011	WITHDRAW	1336/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
53.	R0034052013	CC NO 40/13	BSES RAJDHANI POWER LTD VS DHARMO DEVI & ETC.	29.07.2013	WITHDRAW	1337/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
54.	R0226482012	CC NO 273/12	BSES RAJDHANI POWER LTD VS SALEEM & ETC.	10.09.2012	WITHDRAW	1338/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
55.	R0102572013	CC NO 92/13	BSES RAJDHANI POWER LTD VS RAHUL GUPTA & ETC.	30.07.2013	WITHDRAW	1339/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
56.	R0067352013	CC NO 54/13	BSES RAJDHANI POWER LTD VS HEMBIR SINGH & ETC.	18.02.2013	WITHDRAW	1340/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
57.	R0155402013	CC NO 172/13	BSES RAJDHANI POWER LTD VS MITRAJEET & ETC.	31.07.2013	WITHDRAW	1341/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
58.	R0115012013	CC NO 100/13	BSES RAJDHANI POWER LTD VS GULSHED & ETC.	17.07.2013	WITHDRAW	1342/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
59.	R0304052011	CC NO 368/1	BSES RAJDHANI POWER LTD VS AJIT SINGH & ETC.	15.11.2011	AQUITTED	1343/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
60.	R0000052013	CC NO 347/12	BSES RAJDHANI POWER LTD VS HARISH MALIK & ETC.	10.12.2012	WITHDRAW	1344/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
61.	R0159402013	CC NO 143/13	BSES RAJDHANI POWER LTD VS SHAHNAWAZ & ETC.	08.05.2013	WITHDRAW	1345/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
62.	R0154392012	CC NO 139/12	BSES RAJDHANI POWER LTD VS NIRANJAN DASS & ETC.	23.04.2012	WITHDRAW	1346/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
63.	R0184382012	CC NO 221/12	BSES RAJDHANI POWER LTD VS RAMASWARI DASS & ETC.	17.07.2013	WITHDRAW	1347/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
64.	R0278422012	CC NO 300/12	BSES RAJDHANI POWER LTD VS SAKIR KHAN & ETC.	02.11.2012	WITHDRAW	1348/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
65.	R0158092013	CC NO 181/13	BSES RAJDHANI POWER LTD VS RAJ KUMAR & ETC.	31.05.2013	WITHDRAW	1349/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
66.	R0155062013	CC NO 135/13	BSES RAJDHANI POWER LTD VS RISHI PAL & ETC.	06.05.2013	WITHDRAW	1350/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT



67.	R0009692010	CC NO 36/09	BSES RAJDHANI POWER LTD VS VIRENDER SINGH	09.03.2009	WITHDRAW	1351/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
68.	R0283972012	CC NO 318/12	BSES RAJDHANI POWER LTD VS MOZAHID	08.11.2012	WITHDRAW	1354/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
69.	R0184432012	CC NO 238/12	BSES RAJDHANI POWER LTD VS SALAHUDDIN & ETC	08.08.2013	WITHDRAW	1355/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
70.	R0010012013	CC NO 358/12	BSES RAJDHANI POWER LTD VS JUBAIDAAND ETC	17.12.2012	WITHDRAW	1356/F/2012	SH. RAKESH TIWARI, ASJ, SAKET COURT
71.	R0126182013	CC NO 117/13	BSES RAJDHANI POWER LTD VS NIRMALA DEVI & ETC	12.08.2013	WITHDRAW	1357/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
72.	R0167822013	CC NO 333/13	BSES RAJDHANI POWER LTD VS SHEELA DEVI	04.07.2013	WITHDRAW	1360/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
73.	R0094192013	CC NO 83/13	BSES RAJDHANI POWER LTD VS ASHOK KUMAR	20.03.2013	WITHDRAW	1361/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
74.	R0944812008	CC NO 454/08	BSES RAJDHANI POWER LTD VS AMIT KUMAR	30.07.2008	AQUITTED	1362/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
75.	R0102592013	CC NO 91/13	BSES RAJDHANI POWER LTD VS RANJEET AND ETC	22.03.2013	WITHDRAW	1363/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
76.	R0049042013	CC NO 28/13	BSES RAJDHANI POWER LTD VS VINAY SAINI & ETC	29.01.2013	WITHDRAW	1364/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
77.	R0123232013	CC NO 120/13	BSES RAJDHANI POWER LTD VS GAJINDER MEHWAL	23.04.2013	WITHDRAW	1365/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
78.	R0154882013	CC NO 123-A/13	BSES RAJDHANI POWER LTD VS PREM NATH SEWAK	03.05.2013	WITHDRAW	1366/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
79.	R0027112009	CC NO 31/09	BSES RAJDHANI POWER LTD VS MADAN LAL	04.02.2009	WITHDRAW	1367/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
80.	R0154672013	CC NO 222/13	BSES RAJDHANI POWER LTD VS RAVINDER ETC	06.06.2013	WITHDRAW	1368/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
81.	R0052402013	CC NO 26/13	BSES RAJDHANI POWER LTD VS PYARE LAL & ETC.	29.01.2013	WITHDRAW	1369/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
82.	R0155142013	CC NO 125/13	BSES RAJDHANI POWER LTD VS MITRAJEET AND ETC	03.05.2013	WITHDRAW	1370/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
83.	R0055122013	CC NO 37/13	BSES RAJDHANI POWER LTD VS UMA GUPTA & ETC	31.01.2013	WITHDRAW	1371/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT

84.	R0537962009	CC NO 415/09	BSES RAJDHANI POWER LTD VS ANDRUS CHARAN	02.07.2009	AQUITTED	1372/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
85.	R0100552013	CC NO 88/13	BSES RAJDHANI POWER LTD VS BALRAJ SHARMA & ETC	22.03.2013	WITHDRAW	1373/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
86.	R0034022013	CC NO 42/13	BSES RAJDHANI POWER LTD VS RAM KISHAN & ETC	05.02.2013	WITHDRAW	1374/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
87.	R0278142011	CC NO 316/11	BSES RAJDHANI POWER LTD VS M/S DHAWAN'S STAGE CRAFT ETC	10.10.2011	WITHDRAW	1375/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
88.	R0154792013	CC NO 129/13	BSES RAJDHANI POWER LTD VS RAKESH & ETC	04.05.2013	WITHDRAW	1376/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
89.	R0202962010	CC NO 94/10	BSES RAJDHANI POWER LTD VS SHYAM MALIK	01.06.2010	WITHDRAW	1377/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
90.	R0238422012	CC NO 252/12	BSES RAJDHANI POWER LTD VS DEVENDER KUMAR	17.08.2013	WITHDRAW	1379/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
91.	R015522013	CC NO 124-A/2013	BSES RAJDHANI POWER LTD VS SUKH DEVI & ETC	03.05.2013	WITHDRAW	1381/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
92.	R0184452012	CC NO 237/12	BSES RAJDHANI POWER LTD VS PUSHPA DEVI & ETC	26.07.2012	WITHDRAW	1382/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
93.	R0278322012	CC NO 305/12	BSES RAJDHANI POWER LTD VS PRAVEEN BHARDWAJ AND ETC	03.11.2012	WITHDRAW	1383/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
94.	R0155672013	CC NO 139/13	BSES RAJDHANI POWER LTD VS G.L. AND ETC	07.05.2013	WITHDRAW	1384/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
95.	R0231292013	CC NO 428/13	BSES RAJDHANI POWER LTD VS RAM PRAKASH AND ETC	16.09.2013	WITHDRAW	1391/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
96.	R0231262013	CC NO 427/13	BSES RAJDHANI POWER LTD VS SONU CHOUDHARY ETC	16.09.2013	WITHDRAW	1392/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
97.	R0155242013	CC NO 155/13	BSES RAJDHANI POWER LTD VS SANJAY KUMAR AND ETC	17.09.2013	ABATED	1393/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
98.	R0155582013	CC NO 134/13	BSES RAJDHANI POWER LTD VS KISHAN CHAND ETC	17.09.2013	WITHDRAW	1394/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
99.	R0163832013	CC NO 269/13	BSES RAJDHANI POWER LTD VS MUKESHAND ETC	17.09.2013	WITHDRAW	1395/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
100.	R0155102013	CC NO 207/13	BSES RAJDHANI POWER LTD VS MADHU BALA ETC	17.09.2013	WITHDRAW	1396/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT



101.	R0094182013	CC NO 84/13	BSES RAJDHANI POWER LTD VS BHOLA ETC	20.03.2013	WITHDRAW	1397/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
102.	R0155642013	CC NO 149/13	BSES RAJDHANI POWER LTD VS BIJENDER SINGH AND ETC	16.05.2013	WITHDRAW	1398/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
103.	R0163812013	CC NO 270/13	BSES RAJDHANI POWER LTD VS SMT BALA AND ETC	18.09.2013	WITHDRAW	1399/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
104.	R0163692013	CC NO 275/13	BSES RAJDHANI POWER LTD VS SACHIN CHOUHAN AND ETC	19.09.2013	WITHDRAW	1400/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
105.	R0154862013	CC NO 128/13	BSES RAJDHANI POWER LTD VS SHAKIL AND ETC	19.09.2013	WITHDRAW	1401/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
106.	R005412013	CC NO 328/13	BSES RAJDHANI POWER LTD VS MEHBOOB	10.09.2013	WITHDRAW	1385/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
107.	R0109782013	CC NO 78/13	BSES RAJDHANI POWER LTD VS MUKSEH AND ETC	10.09.2013	WITHDRAW	1386/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
108.	R0166262013	CC NO 322/13	BSES RAJDHANI POWER LTD VS ALAM AND ETC	11.09.2013	WITHDRAW	1387/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
109.	R0233702010	CC NO 125/10	BSES RAJDHANI POWER LTD VS SAPPAL AND ETC	11.09.2013	WITHDRAW	1388/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
110.	R0327492009	CC NO 44/09	BSES RAJDHANI POWER LTD VS RAMU TAILOR AND ETC	13.09.2013	WITHDRAW	1389/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
111.	R0104322013	CC NO 71/13	BSES RAJDHANI POWER LTD VS BABAL SINGH AND ETC	16.09.2013	WITHDRAW	1390/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
112.	R0102272013	CC NO 90/13	BSES RAJDHANI POWER LTD VS RANI AND ETC	21.09.2013	WITHDRAW	1402/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
113.	R0155602013	CC NO 146/13	BSES RAJDHANI POWER LTD VS JAI DEV SINGH AND ETC	21.09.2013	WITHDRAW	1403/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
114.	R0022722009	CC NO 17/09	BSES RAJDHANI POWER LTD VS MOHD.JAVED AND ETC	24.09.2013	WITHDRAW	1404/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
115.	R0258942012	CC NO 292/12	BSES RAJDHANI POWER LTD VS POROMILA TYAGI	19.09.2013	WITHDRAW	1405/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
116.	NA	VACATION-2/13	HEERA SHARMA VS STATE	19.06.2013	DISMISSED	1406/F/2013	MS NEELAM SINGH ADJ -II SAKET COURT NEW DELHI
117.	R0022312013	CR NO 04/13	ANIL DHYANI VS RAJESH JAJLI	28.01.2013	DISMISSED	1408/F/2013	SH.RAJEEV BANSAL LD.ASJ-03 SAKET COURT

118.	R0221902010	CC NO 105/10	BSES RAJDHANI POWER LTD VS POORANSINGH	19.10.2013	AQUITTED	1413/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
119.	R0221902010	CC NO 253/10	BSES RAJDHANI POWER LTD VS SURAJ KUAMR & ETC	07.06.2013	ABATED	1414/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
120.	R0027020111	CC NO 236/10	BSES RAJDHANI POWER LTD VS ROHTASH SINGH & ETC	29.10.2013	AQUITTED	1417/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
121.	R0005772010	CC NO 106/08	BSES RAJDHANI POWER LTD VS JAIBIR SINGH & ETC	19.11.2013	AQUITTED	1425/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
122.	R0226822011	CC NO 301/11	BSES RAJDHANI POWER LTD VS RADHUBIR SINGH & ETC	26.11.2013	AQUITTED	1426/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
123.	R0353352010	CC NO 181/10	BSES RAJDHANI POWER LTD VS BRAHM PRAKASH & ETC	28.11.2013	WITHDRAW	1428/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
124.	R0124352013	CC NO 107/13	BSES RAJDHANI POWER LTD VS VSBJENDER SINGH & ETC	29.11.2013	WITHDRAW	1429/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
125.	R0078942011	CC NO 99/11	BSES RAJDHANI POWER LTD VS MEENA DOGRA & ETC	30.11.2013	WITHDRAW	1430/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
126.	R0154762013	CC NO 210/13	BSES RAJDHANI POWER LTD VS VIJAY SINGH & ETC	23.11.2013	WITHDRAW	1431/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
127.	R0155152013	CC NO 160/13	BSES RAJDHANI POWER LTD VS HANUMAN PRASAD & ETC	23.11.2013	WITHDRAW	1432/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
128.	R0163472013	CC NO 286/13	BSES RAJDHANI POWER LTD VS RAJ KUMAR & ETC	23.11.2013	WITHDRAW	1433/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
129.	R0025282010	CC NO 23/10	BSES RAJDHANI POWER LTD VS GUDIA DEVE & ETC	23.11.2013	WITHDRAW	1434/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
130.	R0164982013	CC NO 316/13	BSES RAJDHANI POWER LTD VS NAND KISHORE & ETC	23.11.2013	WITHDRAW	1435/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT
131.	R0177212013	CC NO 351/13	BSES RAJDHANI POWER LTD VS KANWAR SEN & ETC	23.11.2013	WITHDRAW	1436/F/2013	SH. RAKESH TIWARI, ASJ, SAKET COURT